#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

### (Fourteenth Lok Sabha)

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#### SECOND REPORT

(*Presented on 25.8.2004* )

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Second Report.

- 2. The Committee met on 23 August, 2004 for
  - I. Examination of three Constitution (Amendment) Bills under rule 294(1)(a) of the Rules of Procedure.
  - II. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of rule 294 of the Rules of Procedure.

### **Examination of Constitution (Amendment) Bills**

- 3. The Committee examined the following three Constitution (Amendment) Bills:-
- (1) The Constitution (Amendment) Bill, 2004 (Insertion of new article 45A) by Shri Suravaram Sudhakar Reddy, M.P.

The Bill seeks to insert new article 45A to the Constitution with a view to providing early child care, education for all children until they complete the age of six years and nutritious food to all children who have been provided with free and compulsory education by the State until they complete the age of fourteen years.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

(2) The Constitution (Amendment) Bill, 2004 (Insertion of new article 47A) by Shri Suravaram Sudhakar Reddy, M.P.

The Bill seeks to amend the Constitution with a view to setting up of one primary health centre in every village with all medical facilities.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

(3) The Constitution (Amendment) Bill, 2004 (Amendment of article 43A) by Shri Suravaram Sudhakar Reddy, M.P.

The Bill seeks to amend article 43A of the Constitution with a view to providing that there shall be atleast one representative of workers in the management of every organisation engaged in any industry.

After considering all aspects of the Bill, the Committee recommend that the member may be permitted to move for leave to introduce the Bill.

#### Classification and allocation of time to Bills

- 4. The Committee considered classification and allocation of time in respect of sixteen Bills as shown in Appendix.
- 5. After considering all aspects of the Bills, the Committee recommend that eleven Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining five Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II.

#### Recommendations

- The Committee recommend that-
  - Shri Suravaram Sudhakar Reddy be permitted to move for leave to introduce his (i) Constitution (Amendment) Bills; and
  - the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;

23 August 2004

1 Bhadrapada 1926 (Saka)

CHARANJIT SINGH ATWAL, Chairman. Committee on Private Members'

Bills and Resolutions.

## APPENDIX-I

# (See para 5 of the Report) (List of Bills placed in category `A' and allocation of time)

| Sl.  | Name of the Bill and  | Bill       | Category    | Time        |
|------|---|------------|-------------|-------------|
| No.  | member-in-charge  |            | recommended | recommended |
| (1)  | The Constitution (Amendment) Bill, 2004 (Insertion of new article 21B) by Shri Basudeb Acharia, M.P.                        | 8 of 2004  | A           | 2 hours     |
| (2)  | The Abolition of Capital Punishment Bill, 2004 by Shri C.K. Chandrappan, M.P.   | 11 of 2004 | A           | 2 hours     |
| (3)  | The Constitution (Amendment) Bill, 2004 (Amendment of article 155) by Shri C.K. Chandrappan, M.P.                           | 9 of 2004  | A           | 2 hours     |
| (4)  | The Constitution (Scheduled Tribes ) Order (Amendment) Bill, 2004 (Amendment of the Schedule) by Shri Basudeb Acharia, M.P. | 23 of 2004 | A           | 2 hours     |
| (5)  | The Constitution (Amendment) Bill, 2004 (Insertion of new article 16A) by Shri Basudeb Acharia, M.P.                        | 32 of 2004 | A           | 2 hours     |
| (6)  | The Constitution (Scheduled Castes) Order (Amendment) Bill, 2004 (Amendment of the Schedule) by Shri Punnu Lal Mohale, M.P. | 16 of 2004 | A           | 2 hours     |
| (7)  | The Abolition of Child Labour in Hazardous<br>Employment Bill, 2004 by<br>Shri Bachi Singh Rawat, M.P.                      | 29 of 2004 | A           | 2 hours     |
| (8)  | The Compulsory Voting Bill, 2004 by Shri Bachi Singh Rawat, M.P.  | 13 of 2004 | A           | 2 hours     |
| (9)  | The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2004 by Shri Suresh Chandel, M.P.         | 27 of 2004 | A           | 2 hours     |
| (10) | The Constitution (Amendment) Bill, 2004 (Insertion of new article 16A) by Shri Mohan Singh, M.P.                            | 28 of 2004 | A           | 2 hours     |
| (11) | The Representation of the People (Amendment) Bill, 2004 (Insertion of new Chapter IVA) by Shri Mohan Singh, M.P.            | 25 of 2004 | A           | 2 hours     |

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## **APPENDIX-II**

# (See para 5 of the Report) (List of Bills placed in category `B' and allocation of time)

| Sl.<br>No. | Name of the Bill and member-in-charge  |            | Category<br>commended | Time recommended |
|------------|--|------------|-----------------------|------------------|
| (1)        | The Prevention of Terrorism (Repeal) Bill, 2004 by Shri C.K. Chandrappan, M.P.                               | 10 of 2004 | В                     | 2 hours          |
| (2)        | The Constitution (Amendment) Bill, 2004 (Insertion of new article 16A, etc.) by Shri C.K. Chandrappan, M.P.  | 24 of 2004 | В                     | 2 hours          |
| (3)        | The Government Servants (Declaration of Assets and Investigation) Bill, 2004 by Shri Bachi Singh Rawat, M.P. | 12 of 2004 | В                     | 2 hours          |
| (4)        | The Constitution (Amendment) Bill, 2004 (Insertion of new article 16A) by Shri Basudeb Acharia, M.P.         | 30 of 2004 | В                     | 2 hours          |
| (5)        | The University of Allahabad Bill, 2004 by Shri Mohan Singh, M.P.   | 26 of 2004 | В                     | 2 hours          |

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